IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cont. Case (Civil) No. 63 of 2019

Janardhan Tiwari @ Janardan Tiwari …. …. Petitioner
Versus
State of Jharkhand & Another …. …. Opp. Parties

CORAM : HON'BLE MR. JUSTICE DR. S.N. PATHAK
(Through Video Conferencing)

For the Petitioner : Mr. Amrendra Pradhan, Advocate
For the Opp. Parties : Mr. Mohan Kumar Dubey, AC to AG

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10 / 10.09.2021 On the request of learned counsel appearing for the State, put up this case after four weeks.

(Dr. S. N. Pathak, J.)

R.Kr.